

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:387
ANSWERED ON:24.02.2010
FUNCTIONING OF CBI
Dubey Shri Nishikant

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether CBI is adequately staffed;

(b) if so, the details thereof;

(c) the details indicating the sanctioned and imposition of staff/officers strength in the organisation category-wise during each of the last three years and the current year alongwith the vacancy position (categorywise) during the same period, time since when these vacancies have been lying vacant and the steps taken/being taken by the Government to fill these vacancies;

(d) whether the Government has any proposal to augment the staff strength of the organisation to tackle the problem of mounting workload of cases etc. in various Government departments; and

(e) if so, the details thereof?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Science and Technology; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF Earth Sciences; MINISTER OF THE STATE IN THE MINISTRY OF Prime Minister's Office; MINISTER OF THE STATE IN THE MINISTRY OF Personnel, Public Grievances and Pensions; and MINISTER OF THE STATE IN THE MINISTRY OF Parliamentary Affairs .(SHRI PRITHVIRAJ CHAVAN)

(a)&(b): Yes Sir. As on 31.01.2010, out of 6010 sanctioned strength, 778 posts in various grades were lying vacant in the CBI.

(c): A Statement showing category-wise details of sanctioned strength, actual strength and vacancies in various grades in CBI during the last three years and current year is annexed.

Occurrence of vacancies and filling up of the same as per stipulated Recruitment Rules is an ongoing processes.

(d)&(e): Government has taken several steps to strengthen the CBI. Some of the steps include the creation of 284 posts in the grades of Public Prosecutor, Inspector, Head Constable and Steno Clerks for Additional Special Courts; creation of 25 posts of various ranks for Fake Indian Currency Note Cell; revival of 62 posts that were lying vacant in various grades; relaxation of Recruitment Rules allowing 77 vacancies at the level of Deputy Superintendent of Police to be filled up through promotion quota, and not through deputation.

It is the endeavor of the Government to fill up the vacancies at the earliest as per procedure prescribed in the relevant Recruitment Rules.